

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3401  
ANSWERED ON:16.03.2011  
LORD SHIVA'S STATUE NEAR IGI AIRPORT, NEW DELHI  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Airports Authority of India has issued legal notice to Jay Shri Trust to either relocate or decrease the height of Lord Shiva's statue near Indira Gandhi International Airport, New Delhi;
- (b) if so, the details thereof;
- (c) whether the height of the said statue is more than the permitted height and is coming in the way of the new runway posing a safety risk;
- (d) if so, the details thereof alongwith the reaction of the Government thereto;
- (e) the persons/agencies responsible for the said situation;and
- (f) the corrective action taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) & (b) Yes, Madam. Airports Authority of India (AAI) issued legal notice to M/s Jaya Shree Charity Trust on 8th November, 2010 for violation of permissible norms in erecting Shiv Murti Statue.
- (c) & (d) Yes, Madam. The height of the structure has exceeded the permissible height of the structure sanctioned in the 'NOC' (No Objection Certificate) for height clearance issued by AAI by 11.52 meters. Therefore the threshold of runway 29 has been displaced by 1460 meters for safe aircraft operations.
- (e) & (f) AAI has already taken legal action against the Jaya Shree Charity Trust for decreasing the height of statue.